

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2018 & IA NOS. 1382,
1383, 1384 & 1877 OF 2018 AND
APPEAL NO. 323 OF 2018 &
IA NOS. 1537 & 1536 OF 2018**

Dated : 7th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

**APPEAL NO. 292 OF 2018 & IA NOS. 1382,
1383, 1384 & 1877 OF 2018 AND**

In the matter of:

Adani Gas Ltd.

.... Appellant(s)

Vs.

Petroleum and Natural Gas Regulatory Board & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Basava P. Patil, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Aanchal Mullick
Ms. Deepika Kalia
Mr. Shubham

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ayush Jain
Mr. Gaurav Juneja for R-2

Mr. Gaurav Mitra
Mr. Rohan Ganpathy for R-3

**APPEAL NO. 323 OF 2018 &
IA NOS. 1537 & 1536 OF 2018**

IMC Limited

.... Appellant(s)

Vs.

Petroleum and Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Bhargavi Kannan

Ms. Nafisa Khandepaskar
Ms. Aishwarya Modi

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1
Mr. Gaurav Mitra
Mr. Rohan Ganpathy for R-2

ORDER

Not before me.

(Justice N. K. Patil)
Judicial Member

mk/bn